

R-234-B

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER

Pursuant to Hon'ble High Court letter No2400-2411/DHC/Gaz-IIB/G-9/2026 dated 28.04.2026, the following Judicial Officers of Delhi Judicial Service, West District, Tis Hazari Courts, Delhi are hereby detained for administrative work during Summer Vacation 2026, for the period and purpose mentioned against their names :-

S.No	Name of the Judicial Officer	Detention Period	Work Assigned
1	Ms. Richa Sharma SCJ/RC	15.06.2026, 16.06.2026 and 17.06.2026	To monitor the work of General Branch, West District.
2	Sh. Vivek Kumar Agarwal JSCC/ASCJ/GJ-02	25.06.2026	To monitor the work of updation of leaves of the officers / officials, West District on the LAYERS
3	Ms. Neha Pandey JSCC/ASCJ/GJ-01	29.06.2026	To monitor the work of medical bills of Accounts Branch, West District
4	Ms. Alka Singh CCJ/ARC	30.06.2026	To monitor the work of LTC, contingency bills of Accounts Branch, West District
5	Sh. Anshul Mehta ACJ/CCJ/ARC	22.06.2026	To monitor the work of Administration Branch, West District
6	Sh. Lalit Kumar CJ-02	27.06.2026	To monitor the work of General Branch, West District.
7	Sh. Sahil Monga CJ-03	20.06.2026	To monitor the work of General Branch, West District.
8	Ms. Ishita Bhardwaj CJ-01	18.06.2026	To monitor the work of Administration Branch, West District

Note : This is to state that as per Orders of Hon'ble High Court of Delhi, the officers of DJS who are posted on the civil side, are required to perform duties for a minimum 01 day during the summer vacation 2026. Hence, no compensatory leave shall be granted to any of the officers of DJS against the duties performed for a minimum period of 01 day accordingly. The Judicial Officer, who is performing duties for more than one day is entitled to avail compensatory leave for the duties performed more than 01 day.

(DR. VIJAY KUMAR DAHIYA)
PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI

731 / 23096-23140
No. _____

/S.V./Gaz./PDJ West/2026 Dated, Delhi the _____

Copy forwarded to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Delhi.
3. The Senior Civil Judge, West District, Tis Hazari Courts, Delhi.
4. The Judicial Officers concerned.
5. The Branch Incharge of all Branches of West District, Tis Hazari Court, Delhi.
6. The A.O./DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
7. The Secretary Bar Association, Tis Hazari Court, Delhi.
8. The PRO, Tis Hazari Court, Delhi.
9. The PS to the undersigned.
10. For uploading on LAYERS.
11. For uploading on centralized website through LAYERS.

08 MAY 2026